

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

OA No. 458/2006.

23.05.2007.

Mr. Amit Nath Mathur counsel for the applicant.
Mr. Gaurav Jain counsel for the respondents.

Learned Counsel for the respondents submits that the applicant has failed in the examination. As such, no grievance is left. Accordingly, the OA has become infructuous and the same is dismissed. No costs.

(TARSEM LAL)
ADMINISTRATIVE MEMBER

(KULDIP SINGH)
VICE CHAIRMAN

P.C./

Copies given vide no

184 & 185

26-6-08
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